

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 4.1.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.11/9/HDB/2018
NAME OF THE COMPANY	Kapil Business Centre Pvt Ltd
NAME OF THE PETITIONER(S)	W Botique Properties LLP
NAME OF THE RESPONDENT(S)	Kapil Business Centre Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
AVINASH DESAI KHAMAR KANTAMNENI	ADVOCATE	alekhya@desai'law Offices. Co.	T. Maly, kds
ALEKHYA TADASINA		99666511223	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. B. Raju for VS Raju for Respondent-	ADVOCATE	Vbregu1@gmail.com 9849120947	
SRINIVAS CINGU KAPIL BUSINESS CENTER PVT LTD	EXECUTIVE DIRECTOR	Srinivas.cingu@ growork.in	

Heard Mr. Avinash Desai, Mr. Khamar Kantamneni and Ms. Alekhya Tadasina, learned counsels for the petitioner and Mr. V. B. Raju on behalf of VS Raju, learned counsel for the Respondent and Mr. Srinivas Cingu, Executive Director for Kapil Business Centre Pvt. Ltd.

Post the Case on 19.01.2018.

Member (Technical)

Member (Judicial)